CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 62/8487/2020

This the 21st day of December, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

	Wajahat Hussain, aged 54 years, S/o Shri Farman Ali, R/o Village
	Chokian Thanda, P.O. Darhal Malkan, Tehsil Darhal, District Rajouri.
	Applicant
(Adv	ocate: Mr. Farooq Ahmad Natnoo)
<u>Versus</u>	
1.	State of Jammu & Kashmir, Through Commissioner/Secretary to
	Government Education Department, J&K Government, Civil
	Secretariat, Srinagar/Jammu.
2.	Director, School Education, Jammu.
3.	Chief Education officer, Rajouri.
4.	Zonal Education officer, Darhal Malkan, Tehsil Darhal, District
	Rajouri
	Respondents

(Advocate: Mr. Sudesh Magotra, ld. D.A.G.)

ORDER [ORAL]



Learned counsel for the applicant submits that the matter has become infructuous on account of certain developments which have taken place.

2. In view of the submission made by the learned counsel for the applicant, the T.A. is dismissed as infructuous.

(RAKESH SAGAR JAIN) MEMBER (J)

Arun